

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESH PADIYAR
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 08-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00 A.M - 12:00 P.M				
1	O.S. 182/2009 (SUMMONS) IA/1/2009		SAROJAMMA Vs K G RAJANNA	V.NARAYANA SWAMY ABSENT D1 TO 3
2	O.S. 1306/2019 (SUMMONS) IA/1/2019		Shylaja Kumar Vs Kempamma	T P S
3	O.S. 1842/2019 (SUMMONS) IA/1/2019 IA/2/2019		Vedavilasa Vs Papanna	B R Ananda
4	O.S. 1978/2019 (SUMMONS) IA/1/2019		Chinnamma Vs Venkatamma	M S S
5	O.S. 225/2020 (SUMMONS) IA/1/2020		Savitha G K Vs Krishnappa	L Ravi KUMar
NOTICES				
6	O.S. 200/2007 (SUMMONS) IA/1/2007		SARASWATHAMMA Vs PADMAVATHAMMA	S.A. KHADRI
OBECTION				
7	O.S. 65/2004 (SUMMONS) IA/1/2004		SHANKARAPPA Vs CHIKKANNA	B.S NAGARAJ
8	O.S. 314/2004 (SUMMONS) IA/1/2004 IA/2/2004		R SHANKAR Vs RUDRAPPA	MYLARAIAH ASSOCIATES
9	O.S. 21/2005 (SUMMONS) IA/6/2005 IA/8/2005 IA/5/2005 IA/9/2005 IA/2/2005 IA/1/2005 IA/10/2005 IA/7/2005 IA/3/2005 IA/4/2005		VAJRAPPA Vs LAKSHMAMMA	THAYAMMA K K
10	O.S. 784/2010 (SUMMONS) IA/4/2010 IA/3/2010 IA/1/2010 IA/2/2010		THAHERA BEGUM AND OTHERS Vs SHAKIR AND OTHERS	MOHAMED SHAFIULLA KNC
11	FDP 29/2019 (SUMMONS)		Rathnamma Vs Gudiyappa	B Lakshmikanthappa

STEPS

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESH PADIYAR
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 08-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	Misc 23/2009 (SUMMONS) IA/1/2009 IA/2/2009		VENKATAMMA Vs DODDAMUNIYAMMA	M.V.CHANDRASHEKARA REDDY
13	O.S. 1733/2014 (SUMMONS) IA/1/2014		Radha H.N. Vs Narayanaswamy A	
14	O.S. 1002/2019 (SUMMONS) IA/1/2019		Sujathamma Vs Munegowda	Z L C
15	O.S. 750/2020 (NOTICE) IA/1/2020		Puttamma Vs Nirmala P	B S Jeevan Kumar
3:00 P.M - 4:00 P.M				
16	O.S. 580/2018 (HEARING) IA/1/2018		Tejaswini R N Vs Nanjunda Rao R	Y N Sathyanarayana Rao
17	O.S. 627/2018 (HEARING) IA/1/2018		Lakshmi Bai Vs Panduranga Rao	A Shivaram
18	O.S. 831/2018 (HEARING) IA/1/2018		Vijayalakshmi Vs Kathayanamma J M	M A Navaneeth
LOK ADALATH				
19	O.S. 595/2018 (A.D.R)		Nagendra Vs Chinnanarayana	Arjun bhonsle
20	O.S. 1659/2018 (ISSUES.) IA/1/2018		BABU REDDY S M Vs ANNAIAHAPPA H K	K M DEVEGOWDA
CROSS EXAMINATION OF PW				
21	O.S. 1275/2009 (EVIDENCE.) IA/1/2009 IA/2/2009 IA/3/2009		RAMAKKA Vs RAMESH	J.M.RAJANNA SETTY GDA - D1 TO 5
DEFN EVIDENCE				
22	O.S. 1335/2013 (EVIDENCE.) IA/1/2013		Gauramma Vs Chinnamma	G Manivannan and M Prakash
FURTHER EVIDENCE FOR PLNTF				
23	O.S. 345/2009 (EVIDENCE.) IA/1/2009		NAGAPPA Vs SEERAMMA	ANJANEYA.A.F.
PLNTF EVIDENCE				
24	O.S. 755/2010 (EVIDENCE.) IA/1/2010		ASHWATH REDDY AND OTHERS Vs KAMALAMMA AND OTHERS	MURALI MOUNI EXPARTY D1 TO 2
25	O.S. 1712/2004 (ARGUMENTS.) IA/1/2004		M PUSHPAMBA Vs M SADANANDA	K.V. NARASIMHAN

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESH PADIYAR
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 08-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
26	O.S. 1570/2005 (ARGUMENTS.) IA/1/2005		LAKSHMAMMA Vs GOVINDAPPA	CHANDRASHEKARA REDDY
27	O.S. 432/2009 (ARGUMENTS.) IA/1/2009		KAMALA Vs D A KRISHNAMURTHY	SRINIVAS
28	O.S. 340/2010 (ARGUMENTS.) IA/1/2010		SAROJAMMA Vs PADMA	Y.N.SATHYANARAYANA RAO S.S.M.
29	O.S. 1416/2019 (ORDERS.) IA/1/2019		Anand B K Vs Krishnappa	Harish K A
30	R.A. 58/2020 (FIRST HEARING) IA/1/2020 IA/2/2020		RADHAMANI S N Vs VENKATESH J	V VIJAYASHEKARA GOWDA
31	O.S. 852/2020 (FIRST HEARING) IA/1/2020		MUNIRAJU M Vs MURALIDHAR M V	P B RAJU
32	O.S. 599/2013 (A.D.R) IA/1/2013		Renuka prasad.B.S Vs Ravi.B.N	V.Lakshmaiah
Cases listed below are adjourned due to Covid 19				
33	O.S. 243/1999 (HEARING)	20-11-2020	LATHA RANI Vs PAPAIAH	RAMACHANDRA REDDY ABSENT
34	O.S. 1002/2002 (HEARING)	20-11-2020	LAKAMMA Vs NANJAPPA	C.R. LAKSHMANA MURTHY
35	O.S. 986/2008 (HEARING) IA/1/2008	20-11-2020	SUGUNAMMA Vs NAGARAJU	M.CHANDREGOWDA D1, D1a TO d EXPARTY
36	O.S. 1207/2008 (HEARING) IA/1/2008	20-11-2020	SAROJAMMA Vs RAMALINGA REDDY DECEASED BY LRS	K. GIRIDHAR NS
37	O.S. 954/2009 (HEARING) IA/1/2009 IA/2/2009	20-11-2020	R DHASHARATHA Vs STATE OF KARNATAKA	K.T. JAGANNATH
38	O.S. 955/2009 (HEARING) IA/1/2009 IA/2/2009	20-11-2020	G GOPALA Vs STATE OF KARNATAKA	
39	O.S. 956/2009 (HEARING) IA/1/2009 IA/2/2009	20-11-2020	RAMAPPA Vs STATE OF KARNATAKA	
40	O.S. 958/2009 (HEARING) IA/1/2009 IA/2/2009	20-11-2020	VENKATASWAMY Vs STATE OF KARNATAKA	1 TO 4 DSP

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESH PADIYAR
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 08-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
41	O.S. 959/2009 (HEARING) IA/1/2009 IA/2/2009	20-11-2020	SALLPURIYAPPA Vs STATE OF KARNATAKA	
42	O.S. 960/2009 (HEARING) IA/1/2009 IA/2/2009	20-11-2020	VENKATAMMA Vs STATE OF KARNATAKA	D1 TO 4 DGP
43	O.S. 961/2009 (HEARING) IA/1/2009 IA/2/2009	20-11-2020	YELLAMMA Vs STATE OF KARNATAKA	DGP
44	O.S. 962/2009 (HEARING) IA/1/2009 IA/2/2009	20-11-2020	MUNIYAPPA Vs STATE OF KARNATAKA	K.T. JAGANNATH
45	O.S. 1113/2009 (HEARING) IA/1/2009	20-11-2020	RAVINDRA PRAKASH Vs V SHANKAR	JRK YSS
46	O.S. 1475/2009 (HEARING) IA/1/2009 IA/2/2009	20-11-2020	ASWATH Vs RAMESH	N.GOVINDA GOWDA BNP D1 TO 7
47	O.S. 365/2017 (HEARING) IA/1/2017	20-11-2020	Sakamma Vs Krishnappa	N Sridhar
48	O.S. 901/2017 (HEARING) IA/1/2017 IA/2/2017	20-11-2020	Annapurna Vs Krishnappa	
49	O.S. 1015/2017 (HEARING) IA/1/2017	20-11-2020	Manjunath Reddy C L Vs Chandra Reddy D V	R R D
50	O.S. 2105/2007 (APPEARANCE OF PARTY) IA/1/2007	20-11-2020	LAKSHMAMMA Vs RAJAPPA REDDY	M.V.CHANDRASHEKARAREDDY SM
51	O.S. 264/2008 (APPEARANCE OF PARTY) IA/1/2008 IA/2/2008	20-11-2020	MUNIYAMMA @ KENCHAMMA Vs BYRE GOWDA	VISWANATH 1,2,5 ABSENT

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 08-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
1	O.S. 1488/2011 (SUMMONS) IA/1/2011		AMMAYAMMA Vs LAKKANNA	K.ABHINAV ANAND K.T.DAKAPPA
2	O.S. 1727/2013 (SUMMONS) IA/1/2013 IA/2/2013		Shantha Vs Muniyamma	G Jyothi
3	O.S. 1538/2016 (SUMMONS) IA/1/2016		Kamala Vs Ramakrishnappa	D V Prasad Kumar
4	O.S. 1164/2010 (NOTICE) IA/1/2010		SEETHARAMAIAH Vs SARASAMMA AND OTHERS	SOMASHEKAR
5	O.S. 677/2016 (NOTICE) IA/1/2016 IA/2/2016		Munilakshamma Vs Anjinamma	J V Srinivas
STEPS BY				
6	Misc 83/2016 (NOTICE)		Nagamma Vs Somanath N G	
<u>12:00 P.M - 1:00 P.M</u>				
7	M.C. 142/2017 (NOTICE)		Sunil Kumar B M Vs Shwetha G D	K G N
8	EX 23/2018 (NOTICE)		Gowharjan Vs Bhatulajan	Manjunath A C
9	O.S. 2773/2005 (HEARING)		K.VENKATARAMAIAH Vs SRI.RAMASWAMY	V.N.KUMAR V.VISHWANATH
10	O.S. 654/2013 (HEARING) IA/1/2013		Anjinamma.M Vs Munikempaiah	K.N.Shivareddy
11	O.S. 1105/2016 (HEARING) IA/1/2016 IA/2/2016		Krishnamurthy R Vs Krishnamurthy	Srinivas
12	O.S. 1444/2016 (HEARING) IA/1/2016		Jayamma Vs Narayanaswamy	Shivakuamr S
13	O.S. 743/2017 (HEARING) IA/1/2017		Subbamma Vs Nareppa Reddy	

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 08-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 875/2017 (HEARING) IA/1/2017		Manjunath Aradhya Vs Nanjundappa	A C K G
15	O.S. 1135/2017 (HEARING) IA/1/2017		V P S Kumari Vs Master Harshith	
16	Misc 62/2019 (HEARING)		Venkatesh Babu Vs Lakshmi	C S Prasanna Kumar
17	O.S. 850/2020 (HEARING) IA/1/2020		RHEA KHANNA REPTD BY NIRMAL JOSEF Vs HARSHITA KUMAR	ARUN PONAPPA
18	O.S. 293/2019 (ISSUES.) IA/1/2019		Rajashekar Raju S N Vs Dhakshayani K	A N Krishna
3:00 P.M - 4:00 P.M				
19	O.S. 1473/2017 (HEARING) IA/1/2017		Nagaveni Vs Prema	
20	O.S. 111/2018 (HEARING) IA/1/2018 IA/2/2018		Uma Purushotham Vs Narasimharaju	S.KESHAVA RAO
21	M.C. 52/2018 (HEARING)		Madhuri M J Vs Hemanth Kumar D A	P R Harish Kumar
22	O.S. 90/2018 (ISSUES.) IA/1/2018		Sandhya R Vs Vijayalakshmi M G	Siddaraju N
23	O.S. 1028/2017 (APPEARANCE OF PARTY) IA/1/2017		Ramesh P Vs Srinivas Reddy	NARASIMHARAJU
24	O.S. 845/2020 (ORDERS.) IA/1/2020		TEJAS PATHI Vs SHASHIKALA S	SATISH V NAIK
Cases listed below are adjourned due to Covid 19				
25	O.S. 1568/2016 (SUMMONS) IA/1/2016	09-11-2020	ARASAMMA Vs JAYALAKSHMI	
26	O.S. 1643/2016 (SUMMONS) IA/1/2016	09-11-2020	Nissar Ahmed Vs Mumtaz	M A F

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 08-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
27	O.S. 63/2020 (SUMMONS) IA/1/2020 IA/2/2020	09-11-2020	Jacob Vs M/s Isiri Estates, Rep. Ananda Kumar	V V G
28	O.S. 1059/2017 (EVIDENCE.) IA/1/2017 IA/2/2017	09-11-2020	Muniraju P Vs State of Karnataka By its Secretary Revenue Department MS Building Bangalore	Eranna R
29	O.S. 1098/2017 (EVIDENCE.)	09-11-2020	Bhagyamma Vs Rajeshwari R	Y V R
30	O.S. 1454/2017 (EVIDENCE.) IA/1/2017 IA/2/2017	09-11-2020	Prakash Vs Umesha R	FAYAZ KHAN
31	O.S. 981/2018 (EVIDENCE.) IA/1/2018	09-11-2020	Narayanaswamy K M Vs Chikkamuniyappa alias Muniyappa	Shyam Prashanth
32	M.V.C. 42/2016 (SUMMONS)	11-11-2020	SIDDARAJU Vs KHAJA	C. RAVIKUMAR
33	O.S. 616/2016 (SUMMONS) IA/1/2016	11-11-2020	NAGARJ Vs VENKATAMMA	CHALAPATHI
34	O.S. 706/2016 (SUMMONS) IA/1/2016	11-11-2020	Syed Waheed Ahmed Vs Shoba	D C T
35	O.S. 719/2016 (SUMMONS) IA/1/2016	11-11-2020	Anusuya L Vs Leelavathi	Vellaki Ravi
36	O.S. 733/2016 (SUMMONS) IA/1/2016	11-11-2020	Sheik Harun Vs Ayub Jan	Srinivas
37	O.S. 973/2016 (SUMMONS)	12-11-2020	Munegowda Vs Venkatamma	Chalapathi
38	O.S. 1175/2016 (SUMMONS)	12-11-2020	Lakshamma Vs Muniyappa M B	B Lakshmikanthappa
39	R.A. 74/2016 (SUMMONS) IA/1/2016	12-11-2020	Sridhar Venkataraman Vs Parveez K S	
40	O.S. 1303/2016 (SUMMONS) IA/1/2016	12-11-2020	Sakamma Vs Akkayamma	

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 08-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
41	G and WC 20/2017 (NOTICE) IA/1/2017	16-11-2020	THIRUMALA RAO KOTHALURU Vs KOTHSLURU BUJJAMMA	V.N.KUMAR
42	M.A. 102/2017 (NOTICE) IA/1/2017	16-11-2020	Girish Vs Venkataramanappa	H Thimmappa
43	FDP 15/2018 (NOTICE)	16-11-2020	Venkatalakshamma Vs Krishnamma	S Srinivasa
44	FDP 21/2018 (NOTICE)	16-11-2020	Shashikala M Vs Muniyappa alias Chikkappaiah, Since dead by his LRs. Ramakka alias Thayamma	K Shivashankar

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL

P R YOGESH

III ADDL SENIOR CIVIL JUDGE

Cause List Date: 08-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00 A.M - 12:00 P.M				
1	O.S. 105/2006 (HEARING) IA/1/2006		B MUNIKRISHNA Vs NARAYANACHARI SINCE DEAD BY LRS	VENKATARAMANASWAMY
2	O.S. 736/2011 (HEARING) IA/1/2011 IA/2/2011 IA/3/2011		CHANDRASHEKAR REDDY Vs YELLAPPA AND OTHERS	VASANTH
3	O.S. 209/2012 (HEARING) IA/1/2012 IA/2/2012		GANGAIAH.H Vs SIDDAPPA.G	K.T.GOVINDE GOWDA
12:00 P.M - 1:00 P.M				
4	O.S. 1651/2012 (HEARING) IA/1/2012 IA/2/2012		Rajamma Vs Neelamma	P.M.Narayanaswamy
5	O.S. 1772/2015 (ARGUMENTS.) IA/1/2015		Sarajamma Vs Kalamma	A C Subramanya
3:00 P.M - 4:00 P.M				
6	O.S. 663/2014 (HEARING) IA/1/2014 IA/2/2014		Srinivas R E Vs Narayanamma	A R Krishnamurthy
7	O.S. 293/2016 (HEARING) IA/1/2016 IA/2/2016		Kumari D V Sindhu Vs Venkatesh D S	M S B
8	O.S. 839/2020 (HEARING) IA/1/2020 IA/2/2020		MANJESH H S Vs SHAMBHAMMA	BYREGOWDA U
9	M.C. 81/2020 (A.D.R)		Sunilkumar K Vs NIL	B M C
10	O.S. 813/2018 (ORDERS.) IA/1/2018 IA/2/2018 IA/3/2018		MUNIYAPPA Vs STATE OF KARNATAKA	BABU
Cases listed below are adjourned due to Covid 19				
11	O.S. 430/2005 (SUMMONS) IA/1/2005	23-10-2020	N G MUNIYAPPA Vs TAMMANNA	M.D. BASAVANNA
12	O.S. 787/2005 (SUMMONS) IA/1/2005	23-10-2020	V R RANGANATHA Vs T RAMADAS	B S JAGANNATH DISMISSED
13	O.S. 2268/2005 (SUMMONS)	23-10-2020	KRISHNAMMA Vs S.L. RAMAIAH	M NAGARAJU GVK
14	O.S. 189/2008 (SUMMONS) IA/1/2008	23-10-2020	SHIVAKUMAR Vs LAKSHMIPATHI	H.V.NAGARAJA

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 08-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 956/2010 (SUMMONS) IA/1/2010	23-10-2020	RANGAPPA Vs CHANDRASHEKAR	PARUSHURAM.R.HATTARANKIHAL DSR
16	O.S. 628/2011 (SUMMONS) IA/1/2011	23-10-2020	SHIVANNA.G. Vs VANAJAKSHI	V.K.RANJANI.
17	EX 71/2012 (SUMMONS)	23-10-2020	DEVARAJ PANDE S Vs PADMA PRASANNA	SAMPATH
18	O.S. 745/2012 (ISSUES.) IA/1/2012	23-10-2020	K.KUMAR Vs Budharaju	Chokka Reddy
19	O.S. 1425/2012 (ISSUES.) IA/1/2012	23-10-2020	LAKSHMAMMA Vs GALAPPA	V. MOHAN BABU
20	O.S. 1916/2014 (ISSUES.)	23-10-2020	Manjula Vs Venkatalakshamma	G V K
21	O.S. 933/2016 (ISSUES.) IA/1/2016	23-10-2020	Narayana M Vs Suresh B T	B G T
22	O.S. 1268/2016 (ISSUES.) IA/1/2016	23-10-2020	Challa Suresh Reddy Vs Ponnaganti Sumedha Reddy	
23	O.S. 1524/2016 (ISSUES.) IA/1/2016	23-10-2020	Rajeshwari V Vs Radhamma	N G V
24	O.S. 20/2001 (EVIDENCE.)	23-10-2020	MUNINANJAMMA @ CHIKKATHAYAMMA Vs DODDABBAIAH	KV
25	O.S. 1271/2008 (EVIDENCE.) IA/1/2008	23-10-2020	N K FAREED Vs K G FELIX	
26	O.S. 503/2011 (EVIDENCE.)	23-10-2020	VIKRAM Vs JAYAMMA AND OTHERS	V. VISHWANATH EXPARTY
27	O.S. 1458/2011 (EVIDENCE.) IA/1/2011	23-10-2020	PADMA Vs RATHNAMMA	M.R. VEERENDRA
28	O.S. 562/2014 (EVIDENCE.) IA/1/2014	23-10-2020	Ramakka Vs Thimmaiah	R T
29	EX 30/2014 (SUMMONS)	07-11-2020	Kempanna Vs C P Yogeshwara M L A	G Chandrashekaraiiah
30	O.S. 1178/2014 (SUMMONS) IA/1/2014	07-11-2020	Sharadamma Vs Yellamma	Samatha
31	O.S. 1577/2014 (SUMMONS) IA/1/2014	07-11-2020	Kavya Vs Vinodha	
32	O.S. 1894/2014 (SUMMONS) IA/1/2014	07-11-2020	Nagaraj Vs Bebamma	T D M

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 08-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
33	O.S. 1324/2015 (SUMMONS) IA/1/2015 IA/2/2015	07-11-2020	Bhagyamma Vs Ms KRA Infrastructure Developers Pvt. Ltd.	RAJESH RAI K.
34	O.S. 1514/2015 (SUMMONS) IA/1/2015	07-11-2020	Vandana Vs Ramakrishnappa M	J.C.KUMAR
35	O.S. 1058/2016 (SUMMONS) IA/1/2016	07-11-2020	Muniyappa alias Baragappa Vs Chikka Obamma	Rajesh Gowda
36	Misc 69/2017 (SUMMONS)	07-11-2020	Gowramma Vs Madamma	
37	O.S. 1717/2017 (SUMMONS) IA/1/2017 IA/2/2017 IA/3/2017	07-11-2020	Yellappa Vs Revaiah alias Revanna	
38	O.S. 79/2019 (SUMMONS) IA/1/2018	07-11-2020	Narayanaswamy A C Vs Doddaveerabadrappa	H M A
39	O.S. 868/2019 (SUMMONS) IA/1/2019	07-11-2020	Anusuya K Vs Ramakrishna K L	H V S
40	O.S. 1323/2019 (SUMMONS) IA/1/2019	07-11-2020	VANITHA Vs RAMAPPA C K	SATEESHA
41	O.S. 1682/2019 (SUMMONS) IA/1/2019	07-11-2020	Venkataswamy Vs Akkayamma	T M N
42	O.S. 1762/2019 (SUMMONS) IA/1/2019 IA/2/2019	07-11-2020	Maria Jacintha Vs Sagaymary A	Manjunath Reddy
43	M.C. 418/2019 (SUMMONS)	07-11-2020	Jayant Bodkhey Vs Rati Raj	Anuradha Simha
44	FDP 48/2016 (NOTICE)	07-11-2020	J Muniraju Vs Jayaramaiah	
45	Misc 9/2017 (NOTICE)	07-11-2020	Jyothi Vs Sharadamma	V M L
46	Misc 20/2020 (NOTICE) IA/1/2020 IA/2/2020	07-11-2020	VENKATESH M V Vs NAGARAJA N	J M PATIL
47	O.S. 1248/2017 (A.D.R) IA/1/2017	07-11-2020	Ramakka Vs Narayanappa	K S R
48	O.S. 656/2018 (A.D.R) IA/1/2018 IA/2/2018	07-11-2020	Hemaraj Vs Gangadharappa	Bhojaraja

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL

P R YOGESH

III ADDL SENIOR CIVIL JUDGE

Cause List Date: 08-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
49	R.A. 41/2016 (APPEARANCE OF PARTY) IA/1/2016 IA/2/2016 IA/3/2016	07-11-2020	Somashekar J, Since deceased by LRs Prema R Vs Rangamma	C Prakash

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
08.09.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
To hear on IAs	To hear on IAs
1. O.S. 262/2008	1. O.S. 437/2010
2. O.S. 977/2009	2. O.S. 473/2010
3. O.S.1082/2010	3. O.S. 1086/2012
4. O.S. 327/2011	4. O.S. 377/2013
5. O.S. 826/2020	5. O.S. 374/2014
6. O.S. 833/2020	6. O.S. 1921/2014

IV ASCJ 07.09.2020
Bengaluru Rural District, Bengaluru.

In the Court of V Addl. Senior Civil Judge,

Bangalore Rural District Bangalore

Cause List Dated 08-09-2020

MORNING SESSION

Sl. No.	Case No.	Stage	Plaintiff Advocate
01	OS. 1708/2006	Hearing	Sri. K.K
02	OS. 1205/2007	Hearing	Sri. R
03	OS. 219/2011	Hearing	Sri. V.R.R
04	OS. 259/2012	Hearing	Sri. Y.V.R
05	OS. 1630/2012	Hearing	Sri. SRS
06	OS. 219/2013	Hearing	Sri. K.B.K
07	OS. 1549/2006	Arguments	Sri. K.V.K
08	OS. 2729/2006	Arguments	Sri. G.N.J
09	OS. 198/2007	Arguments	Sri. G.N.R
10	OS. 2014/20087	Arguments	Sri. A
11	OS. 141/2008	Arguments	Sri. K.M
12	OS. 1410/2008	Arguments	-----
13	OS.257/2011	Arguments	Sri. N

AFTERNOON SESSION

Sl. No.	Case No.	Stage	Plaintiff Advocate
01	OS. 944/2013	Hearing	Sri. My asso
02	OS. 985/2013	Hearing	Sri. A.K
03	OS. 1088/2013	Hearing	Sri. H.T.J
04	OS. 1297/2013	Hearing	Sri. C.S
05	OS. 457/2015	Hearing	Sri. K.V
06	RA. 190/2012	Arguments	-----
07	OS. 977/2011	Arguments	Sri. J.C.K
08	OS/ 994/2012	Arguments	Sri. K & K
09	OS. 792/2013	Arguments	Sri. JCK
10	RA. 53/2015	Arguments	Sri. My Asso
11	OS. 1165/2015	Arguments	Sri. C.S.S
12	OS. 1097/2016	Arguments	Sri. A.G

NOTE :

1. Only 25 matters posted for hearing / argument are available on 08.09.2020
2. The next date of hearing pertaining to other matters posted on 08.09.2020 will be given on the same day.

D. Sri. P. 8/19/2020

V Addl. Senior Civil Judge,
Bangalore Rural District, Bangalore.

In the Court of VI Addl. Senior Civil Judge,

Bengaluru Rural District, Bengaluru

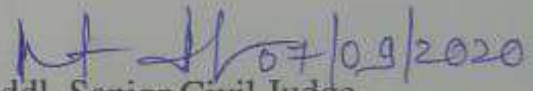
Cases Listed on 08-09-2020

MORNING SESSION

Sl. No.	Case No.	Stage
01	O.S. 1440/2006	Evidence
02	O.S. 2038/2006	Evidence
03	O.S. 270/2007	Evidence
04	O.S. 245/2009	Arguments
05	O.S. 179/2009	Hearing
06	O.S. 1644/2012	Evidence
07	Ex. 22/2014	Evidence
08	O.S. 335/2015	Hearing
09	O.S. 873/2017	Evidence
10	O.S. 835/2020	Hearing
11	O.S. 842/2020	Hearing

AFTERNOON SESSION

Sl. No.	Case No.	Stage
01	O.S. 970/2014	Hearing
02	O.S. 1445/2014	Hearing
03	O.S. 999/2014	Evidence
04	O.S. 1762/2014	Evidence
05	Misc. 56/2014	Arguments
06	O.S. 944/2014	Hearing
07	Misc. 51/2015	Evidence
08	O.S. 335/2015	Hearing
09	O.S. 704/2015	Hearing
10	M.V.C. 556/2015	Hearing
11	O.S. 160/2017	Evidence


VI Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru.